

डा० पी० एस० देशमुख : मेने सुना है कि राजस्थान में उनका इरादा है कि वह न आये लेकिन फिर भी वहाँ बहुत ज्यादा आ रहा है ।

†[DR. P. S. DESHMUKH: I understand that Rajasthan intends to ban it, but at present a great deal of it is being imported there.]

श्रीमती शारदा भार्गव : तो फिर ऐसे कंट्रोल को रखने से ही क्या फायदा है ?

†[SHRIMATI SHARDA BHARGAVA: Then, what is the use of retaining the controls?]

डा० पी० एस० देशमुख : सरकार कंट्रोल करने का प्रयत्न करती है क्योंकि लोग समझते हैं कि कंट्रोल से फायदा होगा ।

†[DR. P. S. DESHMUKH: The Government tries to impose controls because the people think that they would be useful.]

प्रोफेसर जी० रंगा : कंट्रोल से फायदा होगा ?

†[PROF. G. RANGA: Controls would be useful?]

डा० पी० एस० देशमुख : चंद लोग समझते हैं ।

†[DR. P. S. DESHMUKH: Some people think so.]

ADULTERATION OF RICE IN CALCUTTA RATION SHOPS

*156. KUMARI SHOILA BALA DAS
Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that the controlled rice in Calcutta in ration shops is mixed with stones and other seeds harmful to the health of consumers;

†English translation.

(b) if so, what action Government have taken in the matter; and

(c) from which State this rice has been procured?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a), (b) and (c). There were some complaints about certain varieties of rice issued from the ration shops in Calcutta, but on the expert analysis by the Inspection Directorate of the Government of West Bengal, it was found that those complaints were not justified.

KUMARI SHOILA BALA DAS: May I know from which part of the country the rice being distributed in Calcutta is obtained?

SHRI M. V. KRISHNAPPA: Mostly the export of the rice which is supplied in Calcutta is from the hon. Member's province, Orissa. They mostly supply the superfine rice produced there to Bengal.

KUMARI SHOILA BALA DAS: Why is it that in your control shops, it is all very bad rice?

SHRI RAFI AHMAD KIDWAI: That is the rice used to be supplied by Orissa. On account of the complaints against that rice, they have withdrawn all their purchasing agents this year from Orissa, and Calcutta city would not have the bad rice this year which they had last year.

KUMARI SHOILA BALA DAS: Does the hon. Minister mean to say that all the bad rice in the country is coming from Orissa?

SHRI RAFI AHMAD KIDWAI: That was the complaint from Calcutta.

OUTSTANDING MONEY OF THE RAILWAYS FOR THE LAND LEASED TO DEFENCE DEPARTMENT

*157. SHRI GOVINDA REDDY: Will the Minister for RAILWAYS be pleased to state:

(a) whether a sum of eight lakhs of rupees is outstanding on account of

land leased by the Railways to the Defence Department; and

(b) if so, what steps have been taken for the settlement of this claim?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) No, Sir. If the hon. Member is referring to the outstanding amount of rent which was due from the Ministry of Defence in regard to the lands leased to them in the Visakhapatnam harbour area, the outstanding amount of Rs. 8,63,795/2/2 except a sum of Rs. 55,797/14/10 has already been realised.

(b) Does not arise.

SHRI GOVINDA REDDY: When was this sum realised from the Defence Department?

SHRI O. V. ALAGESAN: I do not have the date here, but I think it was last year.

SHRI GOVINDA REDDY: It could not have been last year, because the matter went to the Public Accounts Committee, and did not the Public Accounts Committee suggest that a high power Committee should be appointed in order to negotiate with them on this point?

SHRI O. V. ALAGESAN: Most of it has been realised. I do not have the dates. It must have been subsequently.

SHRI GOVINDA REDDY: May I know why this matter was outstanding for several years?

SHRI O. V. ALAGESAN: There was a dispute as to the rate of rent. A higher rate of rent was charged, and they were contesting it, but then they agreed to it.

DEVELOPMENT BOARD FOR SCARCITY AFFECTED AREAS OF MYSORE

*158. SHRI GOVINDA REDDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to establish a Development Board for those areas of Mysore which are chronically affected by scarcity and areas contiguous thereto; and

(b) if so, the nature of the proposal?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) No.

(b) The question does not arise.

SHRI GOVINDA REDDY: Has it come to the notice of the Government that some areas of Mysore and other parts contiguous to them are chronically affected areas where scarcity prevails?

DR. P. S. DESHMUKH: It is true that they are liable to scarcities, but there is no necessary connection between drought and scarcity.

SHRI GOVINDA REDDY: What is the step that the Government have taken in order to develop these areas?

DR. P. S. DESHMUKH: The Planning Commission have allotted to Mysore a sum of Rs. 350 lakhs under the Five Year Plan for making some permanent improvements in the scarcity areas in the State.

SHRI GOVINDA REDDY: May I know if any step has been taken beyond this allotment for those scarcity areas?

DR. P. S. DESHMUKH: Nothing beyond this and what the State Government themselves might be doing.

SHRI GOVINDA REDDY: May I know whether the Ramamurthi Committee made any recommendations for the development of these scarcity areas?

DR. P. S. DESHMUKH: There was some interim recommendation by that Committee. I am afraid that so far as the decision of the Government is concerned, it is not very helpful, but we are trying to investigate and see.

PROF. G. RANGA: Are we to understand that the Ramamurthi Committee has not yet submitted its report?